## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.702/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th January 2018, 10.30 A.M

Name	of the Company AVI Polymers LtdVs-Hi	ndustan Cable Ltd.	
Under Section 9 IBC			
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	CS DEEPAK KUMAR KHAI	TAN, f. C. S. PET	TIONER
	CS DEEPAK KUMAR KHAI PRACTISING COMPANY S	ECKETARY	Mhaitan
<u>)</u>	CS Sidollie Dhandharia, AC	S an eadman	09/01/2018
	CS Sidollie Dhandharia, AC Practising Company Secretary	y Petitione	July 18
3	CS Sonam Agazwal, HCS		
	Practising Company Senetary	Petitioner	04/011
C:	S Shuth Singhamia.	- POTITIONER.	Jun Singlow
to	nactising Company Security		Jun joy joy
	Mr. Kajarshi Nula, Ada	Corporall	Dation 18
	Mr. Zishnu Saha, m. Adv Mr. Rajasshi Dulta, Adv Ms. Shyantee Dalla, Adv	)	09/04/8

## ORDER

- Ld. Counsel for the operational creditor and the corporate debtor is present.
- Ld. Counsel for the corporate debtor has sought leave of the Court for filing reply. Prayer is allowed. Reply has been filed by the corporate debtor, which may be taken on record. Rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite party.

List it on 30/01/2018 for admission.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (J)